Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 72 of 2015

Dated : 1st February, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member

Salasar Steel & Power Ltd. …. Appellant(s)
Versus
Chhattisgarh State Power Distribution Co. Ltd. & Anr. …. Respondent(s)

Counsel for the Appellant (s) : Mr. Raunak Jain

Counsel for the Respondent (s): Ms. Suparna Srivastava for R-1

Mr. C.K. Rai and
Mr. Paramhans for R-2

O R D E R

We have heard Ms. Suparna Srivastava, the learned counsel appearing for the Respondent No.1 and Mr. C.K. Rai, the learned counsel appearing for the Respondent No.2. They have concluded their respective arguments in the matter.

We have also heard Mr. Raunak Jain, the learned counsel appearing for the Appellant in his rejoinder submission. He has also concluded his arguments in the matter. Today, he filed his written submissions after serving copy on the other side.

Judgment is reserved.

(I.J. Kapoor)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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